

Annexure-1																		
Name of the corporate debtor: Shree Ganesh Jewellery House (I) Limited				Date of commencement of liquidation: 14.09.2018					List of stakeholders as on: 14.10.2018									
Sl. No	Name of Creditor	Details of claim received			Details of claim admitted							Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest										
1	LIC of India	04-10-2018	891677807	89,16,77,807	Secured Redeemable Non-Convertible Debentures	89,16,77,807	Yes	Security details: 1. Pari passu first charge on the Fixed Assets of the Company with a minimum asset cover ratio of 1.25 times at all times during the currency of the debenture. 2. In case of any shortfall in the security cover of Fixed Assets, the company shall mark a lien on Fixed Deposits (in favour of Debenture Trustee) made by the company in any scheduled commercial bank for the shortfall in security of Fixed Assets as well as 2 quarters of interest thereon.		1.64	0	0	0	0				
2	Axis Bank Limited- For NCD	12-10-2018	605636433.93	605636433.9	Secured Redeemable Non-Convertible Debentures	605636433.93	Yes	Security details: 1. Pari passu first charge on the Fixed Assets of the Company with a minimum asset cover ratio of 1.25 times at all times during the currency of the debenture. 2. In case of any shortfall in the security cover of Fixed Assets, the company shall mark a lien on Fixed Deposits (in favour of Debenture Trustee) made by the company in any scheduled commercial bank for the shortfall in security of Fixed Assets as well as 2 quarters of interest thereon.		1.11	0	0	0	0				
3	Axis Bank Limited- For Working Capital	12-10-2018	3806377444	3806377444	Secured Cash Credit	3806377444	Yes	Security details: A. Primary Security: 1. First part passu charge by way of hypothecation of Export Bills Discounted under confirmed order & Bills Purchased under confirmed order by banks. 2. First part passu charge by way of Hypothecation of the Borrower's entire Current Assets (both present & future) excluding bills & fixed deposits charged on exclusive charge basis for FUBD/FDBP and fixed deposits charged on exclusive charge basis SBLC/LC. B. Collateral Security: 1. First part passu charge by way of Lien of Fixed Deposits equal to 25% of the amount of LOU/LC issued. 2. Second part passu charge on fixed assets (both present & future) of the company. 3. Second part passu charge by way of Hypothecation of Other Current Assets (both present & future) of the Company. 4. Personal Guarantee of Mr. Nilesh Parekh and Mr. Umesh Parekh 5. Corporate Guarantee of Alex Green Energy Private Limited	3806377444	6.98	0	0	0	0				
4	Central Bank of India	05-10-2018	1135488050	1135488050	Working Capital Facilities	1135488050	Yes	Security details: A. Primary: 1. Hypothecation of export bills discounted. 2. First charge by way of Hypothecation of the company's entire stocks of raw material, semi-finished and finished goods, bills whether documentary or clean, receivables, both present & future in the form and manner satisfactory to the Bank, ranking pari-passu with other financing banks under Consortium. 3. Hypothecation of entire stocks and other receivables and other current assets of the company both present & future on pari passu basis with other financing banks under consortium (excluding the bills discounted at respective banks). B. Collateral: 1. Second part passu charge on Fixed Assets (both present & future) of the Company. 2. 30% cash margin 3. Personal Guarantee of Mr. Nilesh Parekh and Mr. Umesh Parekh. 4. Corporate Guarantee of M/s. Alex Green Energy Private Limited	1135488050	2.08	0	0	0	0	0			
5	Dhanlaxmi Bank Limited	12-10-2018	574809535	574809535	Secured Cash Credit	574809535	Yes	Security details: 1) Primary: a. 1st part passu charge on the entire stock, receivables and other current assets of the company both present and future (excluding the bills discounted by respective banks) along with other banks in consortium. 2) Collateral: a. Second part passu charge on the Fixed Assets (both present and future) of the company along with other banks in the consortium. 3) Guarantee: a. Personal Guarantee of Mr. Nilesh Parekh b. Personal Guarantee of Mr. Umesh Parekh. 4) Cash Margin: 25% cash margin in the form of fixed deposits, for SBLC limit. 5) Corporate Guarantee of Alex Green Energy Private Limited	574809535	1.05	0	0	0	0	0			

6	Export-Import Bank of India	09-10-2018	530190023.15	530190023.2	Post Shipment Credit Limit	530190023.2	Yes	Security details: 1. First pari passu charge by way of Hypothecation of export bills discounted under confirmed order & bills purchased under confirmed order of banks; 2. First pari passu charge by way of lien on Fixed Deposits equal to 25% of the sanctioned limits 3. Second pari passu charge by way of hypothecation of Other Current Assets (both present & future) of the Company 4. Second pari passu charge on the Fixed Assets (both present & future) of the Company. 5. Personal Guarantee of promoter directors viz. Mr. Nilesh Parekh and Mr. Umesh Parekh. 6. Any other security as may be stipulated by the consortium of working capital bankers shall be applicable at the discretion of Exim Bank 7. Corporate Guarantee of Alex Green Energy Private Limited	530190023.2	0.97	0	0	0	0	0	
7	IDBI Bank Limited	28-09-2018	1957944606	1957944606	Working Capital Facilities	1957944606	Yes	Security details: A. Primary Security: 1. First charge on company's current assets, present & future by way of Hypothecation of stocks of raw materials, semi finished goods, finished goods, stores, book debts and all other current assets of the company in the course of manufacture and/or in transit, on pari passu basis with consortium member banks except for fixed deposits and bills which are charged on exclusive charge basis for FUD/FDDB/LC/SBLC. B. Collateral Security: 1. Second charge on all fixed assets of the company, present and future, on pari passu basis with consortium member banks 2. 25% by way of Fixed Deposit C. Personal Guarantee: 1. Mr. Nilesh Parekh 2. Mr. Umesh Parekh D. Corporate Guarantee 1. M/s. Alex Green Energy Pvt. Ltd.	1957944606	3.59	0	0	0	0	0	
8	Invent Asset Securitisation & Reconstruction Pvt. Ltd.	10-10-2018	8884206939	8884206939	Secured Cash Credit	8884206939	Yes	Security details: 1. First pari passu charge on Primary and Second Pari passu charge on Collateral Security. A. Primary Security: 1. Hypothecation of whole of the Current Assets of the Company namely, Stocks of Raw Materials, Stock in Process, Semi-Finished Goods, Stores and Spares, Bills Receivable and Book Debts and all other movables both present & future whether now lying loose or in cases or which are now lying or stored in or about or shall hereinafter from time to time during the continuance of the security of these presents be brought into or upon or be stored or be in or about of the Borrower's place of business premises at GSW-5, GNB-2, SW-4 & SW-3 units at Manikanchan SEZ, units at Mandal Para Lane, units at Domjur, Godowns/Showrooms at Mumbai, Fortknov, Gaja Heritage, Vardaan Ground Floor, Ahmedabad, Gandhinagar, Rajkot, Amritsar, Chandigarh, Mumbai, Ghaziabad and Ludhiana. 2. Exclusive Charge on the Bills financed by the Bank. B. Collateral Security: 1. Second pari passu charge on Fixed Assets (both present & future) of the Company. C. Guarantee: 1. Personal Guarantee of Mr. Nilesh Parekh 2. Personal Guarantee of Mr. Umesh Parekh 3. Corporate Guarantee of M/s. Alex Green Energy Private Limited.	8884206939	16.30	0	0	0	0	0	
9	Karnataka Bank Limited	05-10-2018	1482122791	1482122791	Post Shipment Credit Limit	1482122791	Yes	Security details: 1) Primary: a. Goods covered under export bills accepted bills of exchange 2) Collateral: a. Pledge of term deposits with Face Value of 25% of the Limit (exclusive) b. Second pari passu charge on fixed assets (both present & future) of the Company. c. SCC/C credit cover under WITSG. d. Personal Guarantee of Mr. Nilesh Parekh & Mr. Umesh Parekh. e. Corporate Guarantee of Alex Green Energy Private Limited	1482122791	2.72	0	0	0	0	0	
10	Punjab National Bank	09-10-2018	4390846581	4390846581	Cash Credit Facility	4390846581	Yes	Security details: Punjab National Bank A. Primary Security: 1. First pari passu charge by way of Hypothecation of Export Bills Discounted under confirmed order & Bills Purchased under confirmed order by banks. 2. Shipping documents (DA/DP) including bills of Lading/covering imported raw material/stores/spares along with insurance and other usual documents and hypothecation of stock purchased/imported under LC. 3. First pari passu charge by way of hypothecation of the Borrower's entire Current Assets (both present & future) excluding bills & fixed deposits charged on exclusive charge basis for FUD/FDDB and fixed deposits charged on exclusive charge basis for SBLC/LC. B. Collateral Security: 1. First pari passu Charge by way of lien on Fixed Deposits equal to 25% of the amount of Bills Discounted/Bills Purchased. 2. Second pari-passu charge by way of Hypothecation of Other Current Assets (both present & future) of the Company. 3. Second pari-passu charge on Fixed Assets (both present & future) of the Company. 4. Personal Guarantee of Mr. Nilesh Parekh and Mr. Umesh Parekh. Security details: United Bank of India A. Primary: 1. Exclusive charge by way of Hypothecation of Foreign Documentary Bills accompanied by Airway Bill/Bill of Lading drawn under confirmed order/LC within a Usance period not exceeding 180 days from the date of Airway Bill/Bill of Lading routed through our Bank. 2. First Charge by way of Hypothecation of entire stocks and other receivables and other current assets of the company both present & future (excluding the domestic and export bills discounted by respective banks) ranking pari passu with other working capital lenders under proposed consortium arrangement. B. Additional: 1. Exclusive charge by way of Lien on term deposit to the extent of 25% of the Fund & Non-Fund Limit of the company along with accrued value of interest thereon. 2. 2nd Charge on the fixed assets of the company both present and future ranking pari passu with other working capital lenders. C. Guarantee: Personal Guarantee of Mr. Nilesh Parekh & Mr. Umesh Parekh.	4390846581	8.05	0	0	0	0	0	Fully accepted claim of United Bank of India has been merged with fully accepted claim of Punjab National Bank as per merger dated 01.04.2020

11	SICOM Ltd	05-10-2018	1264561909	1264561909	Revolving Short Term Loan	1264561909	yes	Security details: 1. A pari-passu charge on the current assets of the Company with security of 1.25 times. 2. Personal Guarantee of Mr. Nilesh Parekh & Mr. Umesh Parekh.	1264561909	2.32	0	0	0	0	0
12	State Bank of India	04-10-2018	10720003725	10720003725	Secured Cash Credit	10720003725	yes	Security details: A. Primary: 1. Hypothecation of receivables discounted. 2. Hypothecation of Current Assets. B. Collateral Security: 1. STDR of 35% 2. Second pari passu charge on the Fixed Assets. C. Guarantee: 1. Personal Guarantee of Mr. Nilesh Parekh. 2. Personal Guarantee of Mr. Umesh Parekh. 3. Corporate Guarantee of M/s. Alex Green Energy Pvt. Ltd.	10720003725	19.66	0	0	0	0	0
13	South Indian Bank Limited	09-10-2018	1093789202	1093789202	Secured Cash Credit	1093789202	yes	Security details: A. Primary: 1. First pari passu charge by way of Hypothecation of the company's entire current assets (both present & future) excluding bills and fixed deposits charged on exclusive charge basis for FUBD/FDBP and fixed deposits charged on exclusive charge basis for standby letter of credit/letter of credit. B. Collateral: 1. Second pari passu charge on fixed assets both present and future of the company. C. Guarantee: 1. Mr. Nilesh Parekh 2. Mr. Umesh Parekh	1093789202	2.01	0	0	0	0	0
14	Syndicate Bank	04-10-2018	1626082835	1626082835	Secured Working Capital Limits	1626082835	yes	Security details: A. Primary Securities: 1. Hypothecation of receivables discounted (exclusive charge on receivables against which bills are discounted/purchased from our bank). 2. Hypothecation of entire stocks, other receivables and other current assets of the company both present & future on 1st pari passu basis with other financing banks under consortium (excluding the bills discounted with respective banks) B. Collateral Securities: 1. Term Deposit 25% of Fund Based and Non Fund Based Limits. (Deposit to be created with the bank in respect of facilities sanctioned/availed from the bank). 2. Second pari passu charge on the entire fixed assets (both present & future) of the company. C. Personal Guarantee: 1. Mr. Nilesh Parekh 2. Mr. Umesh Parekh	1626082835	2.98	0	0	0	0	0
15	UCO Bank	12-10-2018	2605574456	2605574456	Secured Cash Credit	2605574456	yes	Security details: A. Primary Security: 1. First pari passu charge by way of Hypothecation on receivables arising out of Export Bills Discounted under confirmed order & Bills Purchased under confirmed order by Banks. 2. First pari passu charge by way of Hypothecation of the Borrower's entire Current Assets (both present & future) excluding bills & fixed deposits charged on exclusive charge basis for Stand by Letter of Credit/Letter of Credit. 3. Bills under Letter of Credits accompanied by documents of the title to goods such as B/Ls/AW Bills/RR/MTRs issued/endorsed in favour of the bank covering consignment of Raw material and to be insured against prescribed risks. B. Collateral Security: 1. Second pari passu charge by way of Hypothecation of Other Current Assets (both present & future) of the Company. 2. Second pari passu charge on Fixed Assets (both present & future) of the Company. C. Personal Guarantee: 1. Mr. Nilesh Parekh 2. Mr. Umesh Parekh	2605574456	4.78	0	0	0	0	0
16	Allahabad Bank	12-10-2018	2036267196	1846550446	Secured Cash Credit	1846550446	yes	Security details: A. Primary: 1. First charge on the entire stocks and other current assets of the company ranking pari passu basis with other consortium members. 2. Relative export bills for FRP/FBN. B. Collateral: 1. Second pari passu charge on fixed assets of the company (both present & future) 2. FDR of INR 25.00 Crores. C. Guarantee: 1. Personal Guarantee of Mr. Nilesh Parekh 2. Personal Guarantee of Mr. Umesh Parekh.	1846550446	3.39	0	0	1897167499	0	
17	Bank of Baroda	10-10-2018	3110012969	3043431743	Secured Cash Credit	3043431743	yes	Security details: Bank of Baroda A. Primary: 1. First pari passu charge by Hypothecation of Export Bills Discounted under confirmed order & Bills Purchased under confirmed order by banks. 2. First pari passu charge by way of Hypothecation of the Borrower's entire current assets (both present & future) excluding bills & fixed deposits charged on exclusive charge basis for FUBD/FDBP and fixed deposits charged on exclusive charge basis for Stand by Letter of Credit/Letter of Credit. B. Collateral: 1. First pari passu charge by way of Lien on Fixed Deposits equal to 25% of total limit. 2. First pari passu charge by way of Hypothecation of entire current assets (both present & future) of the Company. 3. Second pari passu charge on Fixed Assets (both present & future) of the Company. 4. Personal Guarantee of Mr. Nilesh Parekh and Mr. Umesh Parekh.  Security details: Dena Bank 1. Hypothecation of entire stock and book debts and other current assets of the company both present & future on pari passu basis with other consortium members (excluding the bills discounted by the respective banks) 2. Shipping documents accompanied by complete set of Bill of Lading/consignee copy of Airway Bill(s), Railway Receipts/ Motor Transport Receipts of approved transport operators covering the consignment of raw materials and other goods purchased locally/imported to be delivered to the borrower against acceptance. Collateral Security: 1. Second pari passu charge on fixed assets, both present & future of the company. 2. Personal Guarantee of Mr. Nilesh Parekh and Mr. Umesh Parekh. 3. Corporate Guarantee of M/s. Alex Green Energy Pvt. Ltd.	3043431743	5.58	0	0	66581226	0	Fully accepted claim of Dena Bank has been merged with partly accepted claim of Bank of Baroda as per merger dated 01.04.2019

18	Bank of Maharashtra	12-10-2018	2731315596.47	2,68,50,75,019.34	Secured Post Shipment Finance	2,68,50,75,019.34	yes	Security details: 1) Primary: a. First pari passu charge by way of Hypotheciation of export bills under confirmed order. b. First pari passu charge by way of Hypotheciation of the Borrower's entire Current Assets (both present & future) excluding bills charged on exclusive charge basis for Post Shipment Facility and fixed deposits charged on exclusive charge basis for Standby Letter of Credit/Letter of Credit. 2) Collateral: a. Term Deposits of Rs. 20 Crores exclusively for post shipment export credit. b. Second pari passu charge on Fixed Assets (both present & future) of the Company. c. Personal Guarantee of Mr. Nilesh Parekh and Mr. Umesh Parekh. d. Corporate Guarantee of M/s. Alex Green Energy Pvt. Ltd.	2,68,50,75,019.34	4.93	0	0	4,62,40,577.13	0
19	Indian Overseas Bank	01-10-2018	632365202	618428801	Secured Cash Credit	618428801	yes	Security details: A. Primary Security: 1. Document of title of goods/First pari passu charge on inventory cum book debts/current assets along with member Banks under Consortium Banking. 2. Undertaking from the company to indemnify the loss to the bank. B. Collateral Securities: 1. Fixed Deposit Receipt of INR 12.50 crores. 2. Second pari passu charge on fixed assets of the company along with other working capital lenders C. Personal Guarantee: 1. Mr. Nilesh Parekh & Mr. Umesh Parekh	618428801	1.13	0	0	13936401	0

49,76,27,98,345